

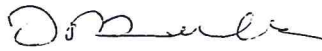
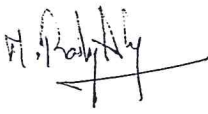
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	J. BALAKUMAR	PCS for R 5	
2.	M. ROSHAN ATIQ for CIBI VISHNU	Petitioner	

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. In CA 16/2017 R5 present. Both the Counsels submitted arguments in part. Counsel for Respondent stated that the Minutes are available which reflect the presence of the Petitioner when the decision was taken for transfer of shares and necessary documents have also been filed by the Petitioner. Both the Counsels are directed to make available the record relevant to the transfer of shares on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)